

<i>Sl.No.</i>	<i>Place</i>	<i>State</i>
37.	Murshidabad	West Bengal
38.	Calcutta	
39.	Delhi	Union Territory

[*Translation*]

Pilots of Vayudoot Engaged in Private Practice

8816. DR. LAL BAHADUR RAWAL:
SHRI RATILAL VARMA :
SHRIMATI BHAVNA
CHIKHILIA:
DR. RAMESH CHAND
TOMAR:
SHRI DEVI BUX SINGH:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether some pilots of the vayudoot are operating aircraft of some private companies;

(b) if so, whether any agreement has been reached with the Government in this regard:

(c) if so, the details thereof;

(d) whether these pilots have been taking regular salaries from the Vayudoot regularly; and

(e) if so, the reasons therefor and the action proposed to be taken in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) to (e). Information is being collected.

Vayudoot Services

8817. SHRI BALRAJ PASSI: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the services of the Vayudoot are not regular in several areas; and

(b) if so, the remedial measure proposed to be taken in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). Yes, Sir. Cancellation and delays do occur at times due to reasons beyond the control of the airline: It is, however, the constant endeavour of Vayudoot to improve its on time performance and to ensure uninterrupted operations within the constraints of resources.

Expenditure of Foreign Tourists

8818. SHRI BRIJ BHUSHAN SHARAN SINGH: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the number of foreign tourists has decreased to a great extent in March, 1992 due to imposition of 20 per cent expenditure tax on foreign tourists;

(b) whether the Government propose to withdraw this tax; and

(c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No Sir. The expenditure tax on foreign tourists has not become effective till date.

(b) and (c). Does not arise.

Bhatpur Irrigation Projects, Gujarat

8819. SHRI CHANDUBHAI DESHMUKH: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the modified report of Bhatpur irrigation project in Bharuch district of Gujarat is pending with the Union Government for clearance;

(b) if so, the details thereof; and

(c) the time by which it is likely to be cleared?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) The modified report of Bhatpur Irrigation Project in Bharuch district of Gujarat has not been received in the Central Water Commission.

(b) and (c). Do not arise.

[English]

Post Offices in U.P.

8820. SHRI ARJUN SINGH YADAV: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to open more post offices in the rural areas of Jaunpur district in Uttar Pradesh; and

(b) if so, the places where the post offices are likely to be opened in the near future?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) and (b). During annual plan 1991-92, 11 Extra Departmental Branch Post Office were sanctioned for Jaunpur Distt. and all have been opened. At seven places Extra Departmental Branch Post Offices have been opened on 28.4.92 and one on 22.4.92. The names of places are given as here-under; These had been opened on 17.3.92

1.	Narauli)
2.	Serawan)
3.	Gothaon)
4.	Bishunpur Majhwara) Opened on 28.4.92
5.	Chorari)
6.	Damodara)
7.	Sirikina)
8.	Kachhawan) Opened on 22.4.92
9.	Kakkin Pathi Ranno) Opened on 17.3.92
10.	Saho Patbi)
11.	Guraini)

Number of Post Offices likely to be opened during the current year cannot be indicated as the targets for annual plan 1992-93 have not yet been finalised.

Purchase of Spectrometer By GSI

8821. SHRI G. MADEGOWDA: Will the Minister of MINES be pleased to state: